

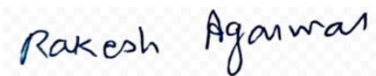
PROGRESSIVE METERS PRIVATE LIMITED - In Liquidation

(Liquidation Commencement date: 12.07.2024, order received on 30.07.2024 by the Liquidator)

List of Stakeholders prepared under regulation 31(1) of IBBI (Liquidation Process) Regulations, 2016 as on 1st September, 2024**List of Unsecured Financial Creditors**

(In Rs)

Sl. No.	Name of the Creditor	Details of Claim Received		Details of Claim Admitted						Amount of Contingent Claim	Amount of any mutual dues, that may be set off	Amount of Claim Rejected	Amount of Claim Under Verification	Remarks, if any
		Date of First Receipt of Claim	Amount Claimed	Amount Admitted	Nature of Claim	Amount Covered by Security Interest	Whether Security Interest Relinquished	Details of Security Interest	Amount Covered by Guarantee					
1.	Indian Overseas Bank	28/08/24	8,69,67,541	8,69,67,541	Financial Creditor- Unsecured	NIL	Yes	NIL	NIL	NIL	NIL	NIL	NIL	Progressive Meters Pvt Ltd has provided Corporate Guarantee to Indian Overseas Bank for the loan availed by its wholly owned subsidiary, Vikas Projects Pvt Ltd. The loan becomes NPA and Indian Overseas Bank invoked Corporate Gurantee.
2.	Aryan Mining & Trading Corporation Private Limited	-	-	1,27,01,758.42	Financial Creditor- Unsecured	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	No claim submitted during liquidation process. Due to above, claim admitted on the basis of claim collated during the corporate insolvency resolution process and available details.



Rakesh Kumar Agarwal, Liquidator

Progressive Meters Pvt Ltd - In Liquidation

Reg No:IBBI/IPA-001/IP-P00443/2017-18/10786

20, N S Road, Block A, 1st Floor, Room No 15, Kolkata -1

AFA valid upto 24/01/2025

progressivemeters.sipl@gmail.com, rakesh202@hotmail.comDate:- 1st September, 2024, Place: Kolkata